

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 1

Date : 15/02/2018
Day : Thursday
Time : 02:30P.M

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>MISC. MATTERS</u>				
1	E/EH/60378/2017 E/50758/2015	Steel Auto Industries	C.C.E. Panchkula	Pradeep Kumar Mittal Adv./DR	
	<u>REGULAR MATTERS</u>				
2	E/600/2009	C.C.E. LUDHIANA	DINESH KUMAR SUDHIR KUMAR	DR/SUDEEP SINGH ADVOCATE	
3	E/60868/2017	Steelman Rolling Mills Pvt Ltd	C.C.E. Ludhiana	Jagmohan Bansal/DR	



Prepared By



Checked By



MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh